

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.107(ND)/2016

IN THE MATTER OF:

Subhash Manocha & Ors. Petitioners
Vs.
M/s. Columbus International Shoes Pvt. Ltd. & Ors. Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Dr. U.K. Chaudhary, Sr. Counsel
Ms. Ranjana Roy Gawai, Mr. Pervinder
Tawar, Mr. Himanshu Vij, Advocates

For the Respondent : Mr. A.S. Chandhlok, Sr. Adv.
Ms. Manmeet Arora, Mr. Tarang Gupta,
Adv.

Mr. Nesar Ahmad, FCS
Mr. Sharad Rajwansh, FCS &
Mr. Ahsan Ahmad, Advocate

ORDER

C.A. No. 44 (PB)/2017

For Order, see C.P. No. 85(ND)/2016.

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(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sal-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)